

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:39

ANSWERED ON:22.02.2011

SECURITY FORCES IN JAMMU AND KASHMIR

Choudhary Shri Bhudeo; Das Gupta Shri Gurudas; Nahata Smt. P. Jaya Prada; Shekhar Shri Neeraj; Singh Shri Yashvir; Thamaraiselvan Shri R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has decided to reduce the strength of the Central Para-Military Forces in the Kashmir valley;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether objections have been received from various quarters against this move;
- (d) if so, the details thereof alongwith the response and reaction of the Government thereto; and
- (e) the steps likely to be taken by the Union/State Government to maintain peace in the State?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a) & (b): The deployment of Central Para-Military forces in the Kashmir Valley is a subject of continuous appraisal and review. The force levels are maintained in order to meet the requirements of the state Government for the maintenance of law and order. It has been the endeavour of the Government to reduce CPMF deployment in a graded manner thereby entrusting more and more responsibility on the State force for the maintenance of law and order. While 10 battalions of CPMFs were withdrawn from the valley during 2009, further withdrawals are being considered and examined as the situation in the valley is improving and the State Police is acquiring better capabilities and higher numbers of personnel as a result of the capacity building efforts of the Government.

(c): All adjustments in the strength of Central Para-Military Force in J&K are made after careful consideration of all factors, view points and the ground situations.

(d): Force levels in the Kashmir valley are maintained in close consultation with the State Government.

(e): Following the cycle of violence in summer of 2010, the Prime Minister met an All Party Delegation from the State on 10.8.2010 and appealed for peace, dialogue and reconciliation. The Prime Minister also convened an All Party Meeting on J&K on 15th September, 2010 and sought the guidance of various political parties represented in Parliament on the complex issues facing the State. In the light of decision taken at the meeting, an All Parties Delegation visited J&K on 21st & 22nd September, 2010 and met all sections of the people. On the basis of the inputs received from the All Parties Delegation and the State Government, the Government approved an 8 Point programme under which a group of Interlocutors were appointed to have a sustained and uninterrupted dialogue with all sections of the people of Jammu & Kashmir.